Name of the Corporate Debtor: test assignment - pdf; Date of Commencement of CIRP: 02-02-2022; List of Creditors as on: 15-02-2022; Name of IP: Mrs. Mamta Binani; Process Number: 2; Last 5 digitof registration number: 000001

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	190	2	380	22.35	100	200	380	NA
2	Unsecured financial creditors belonging to any class of creditors	1	110	2	220	12.94	110	100	220	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	30	2	60	3.53	30	30	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	60	2	120	7.06				NA
5	Operational creditors (Workmen)	1	100	2	200	11.76				NA
6	Operational creditors (Employees)	1	10	2	20	1.18				NA
7	Operational creditors (Government Dues)	1	200	2	400	23.53		100		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	50	2	100	5.88				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	100	2	200	11.76				NA
Total		9	850	18	1700	100.00	240	330	600	